

Date	Office Report	Orders
12-4-1996	19. OA-738/96	<p style="text-align: right;">①</p> <p>Present :- Shri R.K.Sharma, counsel for the applicant. His name should be shown in the cause list.</p> <p>Shri Sharma prays for adjournment to carry out necessary corrections in the List on 1-5-1996.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;"> <p><i>Vs</i></p> <p>(Smt.Lakshmi Swaminathan) Member (J)</p> </div> <div style="text-align: center;"> <p><i>Infalige</i></p> <p>(S.P. Adige) Member (A)</p> </div> </div> <p style="text-align: center;"><u>1-5-96</u></p> <p>Care disposed of by order of Hon'ble Sh. S.P. Adige, m(A) and Smt Lakshmi Swaminathan, m(J). Same has been dismissed as with order on separate order.</p> <p style="text-align: right;"><i>Co</i></p>

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.738 of 1996

New Delhi this is the 1st of May, 1996.

HON'BLE MR. S.R. ADIGE, MEMBER(A)

HON'BLE MRS. LAKSHMI SWAMINATHA, MEMBER(J)

Hans Ram,
S/o Late Sh. Sarjeevan
R/o RZ-23, West Sagar Pur,
New Delhi-46.

..... Applicant

(By Advocate Shri R.K. Sharma)

Vs.

1. Commissioner of Police Delhi
Delhi Police Headquarters,
M.S.O. Building,
I.P. Estate,
New Delhi.
2. Additional Commissioner of Police
(Operations) Delhi.
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi.
3. Dy. Commissioner of Police/F.R.R.O.
Hans Bhawan,
Near I.T.O.
New Delhi.

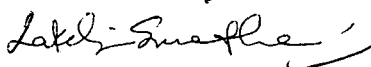
..... Respondents.


ORDER(Oral)

Hon'ble Shri S.R. Adige, M(A)

Applicant's counsel Shri R.K. Sharma prays that the O.A. be treated as withdrawn with permission to file fresh O.A. The prayer is allowed with a liberty to file a fresh O.A.

The O.A. is dismissed as withdrawn at the admission stage.


(LAKSHMI SWAMINATHAN)
MEMBER(J)


(S.R. ADIGE)
MEMBER(A)

RB.